

(b) If so, the number of digital trunk and automatic exchanges modernised;

(c) the number of public telephones set up with STD/ISD facilities in the urban areas; and

(d) the number of directory enquiry services and fault repair services computerised in main cities?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) The details are furnished as under:

(i) No. of digital/SPC trunk automatic exchanges: 379 (as on 31.3.1998).

(ii) No. of automatic exchanges modernised : 8668 (from 1.4.1992 to 31.5.1998).

(c) Public Telephone with STD/ISD facility: 2,13,385 (as on 31.3.1998).

(d) As on 31.3.1998, total number of towns having computerised directory inquiry services are 1124 and total number of towns having computerised fault repair services are 1064.

[English]

Funds for the Development of Highways/Ports

3026. SHRI V.M. SUDHEERAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have evolved any strategy to raise additional funds for roads, highways, bridges and ports development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a): Yes, Sir.

(b) To raise additional funds for development of National Highways and Major Ports, guidelines for attracting private sector funds under Build, Operate and Transfer (BOT) basis have been issued. It has also been decided to enter into bilateral agreements with Foreign Governments and approach International Funding Organisations like World Bank, Asian Development Bank, etc. for getting loans to fund the development of National Highways.

[Translation]

Stadium/Sports Training Centre in Bihar and Maharashtra

3027. SHRI PRABHASH CHANDRA TIWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposals of Bihar and Maharashtra Government regarding construction of stadium and

sports training centre are lying pending with the Union Government;

(b) if so, the details thereof alongwith the proposed grant-in-aid therefor; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI UMA BHARATI): (a) No, Sir.

(b) and (c) Do not arise.

[English]

Heavy Fuel Power Project in Manipur

3028. SHRI TH. CHAOBA SINGH : Will the Minister of POWER be pleased to state:

(a) whether a 36 MW Heavy Fuel Power Project has been approved for Manipur;

(b) if so, the time by which the work is likely to be completed on this project;

(c) whether any funds have been allocated for the project during the current year and for the Ninth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM): (a) and (b) Techno-Economic clearance for 36 MW Heavy Fuel Power Project in Manipur has been given by the Central Electricity Authority in October, 1997. The project is expected to be completed in the year 1999.

(c) and (d) Annual Plan 1998-99 is not yet formulated. The Ninth Five Year Plan also, is still to be finalised.

Netaji Subhash Chandra Bose Foundation

3029. SHRI DADA BABURAO PARANJPE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of foundation created by the Government in the country and abroad in the name of our religious leaders and national leaders since 1947;

(b) whether any foundation in the memory of late Netaji Subhash Chandra Bose has been included in the foundations created by the Government so far;

(c) if so, the details of the work done by this foundation; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) This information is not maintained and, therefore, not readily available.